

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 28.08.2020 (FRIDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

## **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 149-150 of 2020  <b>Part Heard</b>	Exxaro Tiles Pvt. Ltd. Vs. Arvind Gaudana, Resolution Professional of Regent Granito (India) Ltd. & Ors.  <b>With</b>	Natasha Dhruman Shah	Pradhuman Gohil
<b>2.</b>	Comp. App. (AT) (Ins) No. 169 of 2020  <b>Part Heard</b>	Shaileshbhai Maganbhai Patel, Vs. Arvind Gaudana Resolution Professional of Regent Granito (India) Ltd. & Ors.	Lalit M. Patel	A.J. Chaterjee Gautam Singh-RP

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**